

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 2 of 2014  
In DFR No. 2595 of 2013**

**Dated : 6<sup>th</sup> January, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Transmission Corporation of Andhra Pradesh  
Ltd. & Ors. ... Appellant(s)**

**Versus**

**M/s S.L.S. Power Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Proxy counsel for  
Mr. A. Subba Rao**

**ORDER**

At the request of the learned counsel for the Applicant/Appellant,  
Post the matter on **10.01.2014**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/vt*